

IN THE HIGH COURT OF BOMBAY AT GOA  
LD-VC-OCW NO. 81 OF 2020

M/s. Kapoor Infratech LLP

..... Applicant

*V e r s u s*

Ms. Jeannet Gomes & Ors.

..... Respondents

Mr. J. E. Coelho Pereira, Senior Advocate with Mr. S. Karpe, Advocate for the Applicant.

Ms. Norma Alvares, Advocate for the Original Petitioner.

Mr. Deep Shirodkar, Additional Government Advocate for the original Respondent nos.3 and 6.

Mr. Pavithran AV, Advocate for the original Respondent no.5.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 27<sup>th</sup> July, 2020

P.C.

1. At the request of Ms. Alvares, the learned Counsel for the original petitioners, we post this matter on 31<sup>st</sup> July, 2020. In case the original petitioners wish to file any reply to this Misc. Application, they may do so by the 30<sup>th</sup> of July, 2020 by serving a copy on the other parties including in particular the learned Counsel appearing for the applicant in this Misc. Application.

2. Stand over to 31<sup>st</sup> July, 2020.

M. S. JAWALKAR

M. S. SONAK, J.

arp/\*